

MR. SPEAKER : Let the papers be laid on the Table first.

SHRI J. H. PATEL : I had tabled a calling attention notice. In view of the fact that there is so much of tension ...

MR. SPEAKER : Let him not mention it in the House.

SHRI J. H. PATEL : In Mysore...

MR. SPEAKER : He can ask me in my Chamber. I am not going to allow such remarks to be recorded. When it has not been accepted and it is not on the agenda, how can the hon. Member mention it here ? It will not be recorded.

SHRI J. H. PATEL : **

MR. SPEAKER : It is very unfair. The hon. Member may see me in my Chamber, and I shall explain to him the position.

SHRI J. H. PATEL : * *

MR. SPEAKER : The hon. Member may please sit down.

SHRI K. LAKKAPPA (Tumkur) : Since the Prime Minister is going to reply to the debate on the President's Address, will she give an assurance that she will refer to the implementation of the Mahajan Commission's recommendations ?

MR. SPEAKER : How does he know that she is not going to refer to it ?

श्री हुकम चन्द कछवाय (उज्जैन) : गाड़ियों को घाग लगा दी गई है, यातायात बन्द कर दिशा गया है, उधर जाने वाली गाड़ियों को रोक दिया गया है। मैंने भी इस का नोटिस दिया था....

MR. SPEAKER : When I am standing and I am on my legs, nothing from any other Member will be recorded. The Prime Minister is not replying to the debate juts

now. There are so many other items earlier. I am really surprised that hon. Members do not even care to see the Order Paper.

SHRI K. LAKKAPPA : Will the Prime Minister give us an assurance that she will refer to the implementation of the Mahajan Commission's report ?

MR. SPEAKER : I hope she will.

मैं आप से पूछना चाहता हूँ आखिर मैं भी इन्सान हूँ, आप में से एक हूँ। इतने शोर शराबे में अगर ध्यान बंट जाये और एजेण्डे में से कोई प्राइमम मिस हो जाये तो आप मुझे छोड़ने वाले नहीं हैं। इतने शोर-शराबे में काम करने के लिए एक्स्ट्रा-मार्डिनरी कंपेसिटी चाहिए। अगर कभी कोई चीज मिस हो जाये, तो आप मुझे कभी स्पेयर नहीं करेंगे।

12.06 hrs.

PAPERS LAID ON THE TABLE

Government Review and Annual Report of Uranium Corporation of India

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : I beg to lay on the Table a copy each of the following papers under sub-section (1) of Section 619A of the Companies Act, 1956:--

- (1) Review by the Government on the working of the Uranium Corporation of India Limited, Jaduguda, Bihar, for the year 1968-69.
- (2) Annual Report of the Uranium Corporation of India Limited, Jaduguda, Bihar, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. L. T. 2689/70].